

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alakananda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Bharat Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alakananda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Both of them submitted that the settlement talks are going on.

We recorded that statement.

Matter stands adjourned for further consideration to 12.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL